

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.08.2016 to 31.08.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.50,000/- + interest	18.08.2016	One year
2	Rs.70,51,194/- + interest	18.08.2016	One year
3	Rs.1,49,570/- + interest	18.8.2016	One year
4	Rs.10,86,946/-/- + interest	21.08.2016	91 days
5	Rs.8,50,000/- + interest	22.08.2016	91 days
6	Rs.22,58,647/- + interest	22.8.2016	One year
7	Rs.3,08,86,585/- + interest	22.08.2016	91 days
8	Rs.20,71,863/- + interest	23.8.2016	91 days
9	Rs.3,77,79,359/- + interest	23.8.2016	One year
10	Rs.17,12,569/- + interest	25.8.2016	91 days
11	Rs.12,35,820/- + interest	26.8.2016	91 days
12	Rs.43,09,843/- + interest (FDR-566)	27.8.2016	One year.
13	Rs.5,00,000/- + interest	28.08.2016	One year
14	Rs.2,13,410/- + interest	29.08.2016	Six months
15	Rs.6,54,279/- + interest	31.08.2016	One year

Dated: 01.08.2016


P.S.N. MURTHY
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III/ H.O.O.)
- 4 P.A. to Ld. Registrar (Misc.)

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